

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/868/(IB)/2018
NAME OF THE PETITIONER(S) : INDIABULLS HOUSING FINANCE LTD
NAME OF THE RESPONDENT(S) : MOOKAMBIKA HOMES & APARTMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

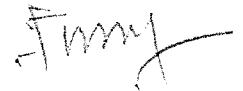
J. Geethalakshmi

Counsel for Corporate
debtor



R. SARAVANAN

Counsel to Financial
creditor



ORDER

Counsel representing both the parties are present. Advocate for Respondent/Corporate Debtor present and prayed for time for filing Vakalat and Counter. She further submitted that they are intending to place a proposal for settling the matter with the Petitioner and prayed for time for submitting the outcome of talks in this regard. At request, time is enlarged for hearing submissions. Put up on 12.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)